



NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT II

Item No. 12

IA 443/2025 In C.P. (IB)/719(MB)2022

CORAM

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING(HYBRID) DATED **23.01.2025**

NAME OF THE PARTIES: **Ms. Chetna Sutaria Resolution**
 Professional of Sq Infrastructure
 Private Limited
 IN THE MATTER OF
 Quality Heightcon Private Limited
 Vs.
 Sq Infrastructure Private Limited

Appearance:

For Applicant : Adv. Geeta Toraskar

For RP : Chetna Sutaria (VC)

IBC Under Sections 9, 22, 27

ORDER

IA 443/2025

This application has been filed for replacement of the RP and appointment of Mr. Manoj Kumar Mishra having Registration No. IBBI/IPA-001/IP-P01152/2018-2019/11902 as the RP pursuant to the resolution passed by the 10th CoC meeting held on 27.12.2024. Heard the Counsel for the RP and **IA 443/2025 is allowed and disposed of.**

Sd/-
ANIL RAJ CHELLAN
MEMBER (TECHNICAL)

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Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)